

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	Hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. NITYA KAUQORA
KEYSTONE PARTNERS
7829466499

RESPONDENT NO. 1



2. BRAVYA MOHAN
AZBE PARTNERS
42400500

PETITIONER



3 ATUL MADHAVAN
DUA ASSOCIATES
9677235700

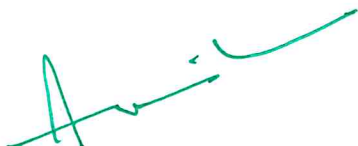
RESPONDENTS
2, 3, 5, 7, 8



ORDER

Counsel for petitioner is present. Counsel for respondent is also present. For hearing list it on 27/09/2017.


MEMBER(J)


MEMBER(T)